

F. No. J-11014/5/2020-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 8th September, 2020

ORDER

The President is pleased to **extend** the terms of three Advocates (ex-Assistant Solicitors General of India) as the Assistant Solicitors General of India for the High Courts / Benches of High Courts as shown in table 'A' below, for a period of three years with effect from the date next to the date of expiry of their earlier terms as shown against each (under column 'V' of table 'A'), or until further orders, whichever is earlier; the President is also pleased to **engage** eight Advocates as the Assistant Solicitors General of India for the High Courts / Benches of High Courts, as shown in table 'B' below, for a period of three years with effect from the date of this order or until further orders, whichever is earlier:

Table 'A'

(Extension of terms)

ASSISTANT SOLICITOR GENERAL OF INDIA

Sl. No.	Name of Advocate (S/Shri)	Contact details	Enrollment No.	Term extended w.e.f.
I	II	III	IV	V
HIGH COURT OF JAMMU & KASHMIR AT SRINAGAR				
1.	Tahir Majid Shamsi	Shamsi Mansion, Kralpora-Kannipora Link Road, Tehsil Baghat-e-Kannipora, District Budgam, Kashmir, Pin-190019 Mob:9419078450, 7006915258 Email: tahirshamsi@yahoo.com	JK/174/2001	28.12.2019
PUNJAB & HARYANA HIGH COURT AT CHANDIGARH				
2.	Chetan Mittal	# 235, Sector 21-A, Chandigarh, Pin-160022. Mob: 9316377766 Phone: 0172-4612708, 2709708 Email:mittal.chetan.asg@gmail.com	Not available	29.08.2020
ALLAHABAD HIGH COURT AT ALLAHABAD (PRAYAGRAJ)				
3.	Gyan Prakash	518/409, New Mumford Ganj, Allahabad, Pin-211002. Mob: 9935457855 Phone: 0532-2640339 Email: asst.sg.gyanprakash@gmail.com	Not available	29.08.2020

Shri

Table 'B'

(Fresh engagement)

ASSISTANT SOLICITOR GENERAL OF INDIA

Sl. No.	Name of Advocate(S/Shri)	Contact details	Enrollment No.
I	II	III	IV
GAUHATI HIGH COURT ITANAGAR PERMANENT BENCH			
1.	Marto Kato	D' Sector, Near Polo Park, Naharlagun, PO & PS Naharlagun, Papum Pare District, Arunachal Pradesh. Mob: 9436271546, 9436221587 Email: martokato.kato10@gmail.com	217/2004
GAUHATI HIGH COURT KOHIMA BENCH			
2.	Ms. Akala	H. No. 598, Padum Pukhuri, Dimapur, Nagaland. Mob: 9774531061, 7005656226 Email: akalaaier333@gmail.com	05/2003
HIGH COURT OF SIKKIM			
3.	Mrs. Sangita Pradhan	Housing Complex, 5 th Mile Tadong, Opposite St. Paul's Church, PO Samdur-737102, Sikkim. Mob: 8918853438 Email: sangitaadv@gmail.com	Not mentioned
HIGH COURT OF TRIPURA			
4.	Bidyut Majumder	R/o 74, South Reshambagan, PO Reshambagan, PS East Agartala, District West Tripura, Pin-799008	BCT/249/1992-93
HIGH COURT OF MEGHALAYA			
5.	Dr. Nitesh Mozika	M. J. Towers, Morello Compound, Near High Court, Shillong-793001, Meghalaya. Mob: 9436335046 Email: niteshmozika@gmail.com	Not mentioned
HIGH COURT OF MADRAS MADURAI BENCH			
6.	Ms. L. Victoria Gowri	Law Chambers No. 54, Madras High Court, Madurai Bench at Madurai, Tamilnadu. Mob: 9443375586 Tel. 04652-236606 Email: gowrithulasi@gmail.com	933/1995

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